

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
NOVEMBER-2017

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
	BALANCE	DB	SB	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	8056	0	96	96	0	-	51	51	8101
CIVIL SECOND APPEAL	2628	-	56	56	0	-	37	37	2647
EX. FIRST APPEAL	37	0	3	3	0	-	0	0	40
EX. SECOND APPEAL	5	-	0	0	0	-	0	0	5
CIVIL MISC. APPEAL	26002	8	283	291	0	5	97	102	26191
CIVIL REVISION	510	0	4	4	0	0	20	20	494
CIVIL REVIEW	499	8	14	22	0	22	11	33	488
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
INCOME TAX REF.	3	0	-	0	0	0	-	0	3
OTHER TAX REF.	6	0	-	0	0	0	-	0	6
TAX CASES	0	-	-	0	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
L. T. APPEAL	625	71	0	71	0	1	0	1	695
W. T. A.	14	0	-	0	0	0	-	0	14
SALES TAX REVISIONS	642	0	11	11	0	0	0	0	653
TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
COMPANY PETITION	36	0	0	0	0	0	0	0	36
COMPANY APPEAL	4	-	0	0	0	-	0	0	4
COMPANY APPLS.	17	-	0	0	0	-	0	0	17
COMPANY SUITS	0	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	12	-	-	0	0	-	0	0	12
ELECTION PETITION	0	-	-	0	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	27	1	-	1	0	1	-	1	27
SPECIAL APPEAL ( WRIT)	1307	120	0	120	0	187	0	187	1240
CIVIL CONTEMPT	1891	5	115	120	0	5	67	72	1939
CIVIL WRIT	44139	120	1750	1870	0	128	1665	1793	44216
OOS	1	0	0	0	0	0	0	0	1
CENTRAL EXCISE APPEAL	385	29	-	29	0	2	0	2	412
CROSS OBJECTION	641	0	1	1	0	0	3	3	639
CIVIL REFERENCE	1	1	-	1	0		-	0	2
<b>TOTAL "A"</b>	<b>87490</b>	<b>363</b>	<b>2333</b>	<b>2696</b>	<b>0</b>	<b>351</b>	<b>1951</b>	<b>2302</b>	<b>87884</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	1	1	0	1	0	0	0	0	2
CRIMINAL APPEAL	17659	29	180	209	0	28	74	102	17766
CRIMINAL REVISION	7921	0	120	120	0	4	159	163	7878
CRL. MISC. PET. U/S 482 CR. P.C.	3725	1	487	488	0	1	755	756	3457
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1296	0	1133	1133	0	0	1273	1273	1156
CR. CONT. PETITION	3	0	0	0	0	0	0	0	3
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
HABES CORPUS	174	24	0	24	0	17	0	17	181
CR. I. TO A	361	4	48	52	0	8	60	68	345
CRLW	48	0	5	5	0	0	8	8	45
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
<b>TOTAL B</b>	<b>31189</b>	<b>59</b>	<b>1973</b>	<b>2032</b>	<b>0</b>	<b>58</b>	<b>2329</b>	<b>2387</b>	<b>30834</b>
<b>TOTAL A + B</b>	<b>118679</b>	<b>422</b>	<b>4306</b>	<b>4728</b>	<b>0</b>	<b>409</b>	<b>4280</b>	<b>4689</b>	<b>118718</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	27	0	3	3	0	0	0	0	30
LEAVE TO APPEAL TO S. C.	22	0	0	0	0	0	0	0	22
CIVIL TRANSFER APPLICATION	151	0	18	18	0	0	16	16	153
CRIMINAL TRANSFER	22	0	2	2	0	0	1	1	23
<b>TOTAL C</b>	<b>222</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>0</b>	<b>0</b>	<b>17</b>	<b>17</b>	<b>228</b>
<b>GRAND TOTAL A+B+C+</b>	<b>118901</b>	<b>422</b>	<b>4329</b>	<b>4751</b>	<b>0</b>	<b>409</b>	<b>4297</b>	<b>4706</b>	<b>118946</b>

*D. Bhat*  
DEPUTY REGISTRAR (JUDL.)